NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) No.126/Chd/Pb/2017

In	the	matter	of.
	uic	matter	vı.

Mahavir Traders ... Petitioner/Operational Creditor

Vs.

Ajay Knitwears & Fabircs Pvt.Ltd. ...Respondent/Corporate Debtor

Present: None

The Hon'ble Member (judicial) is on official tour, hence the matter is adjourned to 10.01.2018.

Sd/-

Court Officer.

December 18, 2017

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